

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 8**  
**(IB)-1626(PB)/2019**

**IN THE MATTER OF:**

L & T Housing Finance Ltd.

..... Petitioners/Applicant

v.

Cosmopolitan Technofab Textiles Pvt. Ltd.

..... Respondents

**Under Section 7 of Insolvency and Bankruptcy Code, 2016**

**Order delivered on 05.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**DR. V.K SUBBURAJ**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Mr. Harish Taneja, Resolution Professional with  
Mr. Hitesh Chopra, Adv.  
Mr. Sanjay Shorey, Director Legal & Prosecution,  
MCA

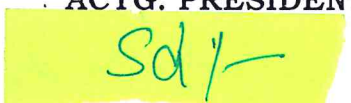
**ORDER**

**IA-4092/2020**

It is an application filed by Resolution Professional for release for his remuneration. The respondents are hereby directed to respond to the same on the next date of hearing.

List on 11.12.2020.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(DR. V.K SUBBURAJ)**  
**MEMBER (TECHNICAL)**